

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7883- JK (LD) of 2026

DATED:- 02 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:- LAW-OIC/7/2026

Dated:-02.07.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 7883- JK (LD) of 2026 dated 02.07.2026

S.No.	Case No.	Filling year	Case type	Title of the case	OIC	Designation
1	WPC No. 1639	2026	Service	Rita Devi	Abdul Qyume	DPO Ramban
2	WPC No. 1744	2026	Service	Jyoti Devi	Mohinder Paul	CDPO Rajouri
3	WPC No. 1803	2026	Service	Nazia Kouser	Shahzad Ahmed Azad	CDPO Mandi
4	WPC No.	2026	Service	Harbhajan Kour	Mohinder Paul	CDPO Nowshera
5	WPC No.	2026	Service	Priyanka Devi	Daleep Kumar	CDPO Kalakote
6	CPSW 40/2026 in SWP 1964/2016	2026	Service	Shashi Kanta	Dr Liekha Bhasin	CDPO Pouni
7	CPSW 139/2026 in SWP1572/2023	2026	Service	Parviz Akhter	Mohd Nissar	CDPO Mendhar
8	CP No. 106/2026 in WPC 2512/2021	2026	Service	Tahira Naseem	Israr Bukhari	CDPO Manjakote
9	OA No. 750/2026	2026	Service	Mst. Parveen Akhter	Shahzad Ahmed Azad	CDPO Surankote



